

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-2719/2017

New Delhi this the 16th day of August, 2017

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Yashpal, age about 30 years, Group- 'D',
S/o Sh. Rampal,
R/o H. No. 30, Block No. 5,
Village Mahawati, Tehsil Samalkha,
Distt. Panipat, Haryana

... Applicant

(through Sh. Gaya Prasad)

Versus

1. General Manager,
Northern Railway, Headquarter Office,
Baroda House, New Delhi.

2. Chairman,
Railway Recruitment Cell,
Lajpat Nagar-I,
New Delhi-110024. ... Respondents

ORDER (ORAL)

Mrs. Jasmine Ahmed, Member (J)

Sh. Gaya Prasad, learned counsel for the applicant seeks liberty from this court to withdraw this OA. Prayer is granted to him.

2. Accordingly, this OA is dismissed as having been withdrawn.

**(Shekhar Agarwal)
Member (A)**

**(Jasmine Ahmed)
Member (J)**

/ns/